

**Annexure – 5**

Name of the corporate debtor: SRS KNOWLEDGE & TECHNOLOGIES PRIVATE LIMITED ; Date of commencement of CIRP: 23.12.2022; List of creditors as on: 18.01.2023

In accordance with Section 25(2) (e) , IBC ,2016

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party	% voting share in CoC, if applicable					
-	-	-	-	-	-	-	-	-	-	-	-	-	-

